

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :22/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	511/2019	JLG Securities Pvt. Ltd. Vs. SEBI	Chintan Sheth and Associates
Sub Matter(Disposed) :		Misc. Application/0000677/2021		
	SEBI Appeal	547/2019	K P Abraham Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000571/2021		
Sub Matter(Disposed) :		Misc. Application/0000336/2021		
Sub Matter(Disposed) :		Misc. Application/0000591/2019		
Sub Matter(Disposed) :		Misc. Application/0000975/2021		
	SEBI Appeal	548/2019	Hari Om Mishra Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000572/2021		
Sub Matter(Disposed) :		Misc. Application/0000337/2021		
Sub Matter(Disposed) :		Misc. Application/0000592/2019		
Sub Matter(Disposed) :		Misc. Application/0000977/2021		
	SEBI Appeal	549/2019	Parul Kansal Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000573/2021		
Sub Matter(Disposed) :		Misc. Application/0000338/2021		
Sub Matter(Disposed) :		Misc. Application/0000593/2019		

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	SEBI Appeal	550/2019	Ajay Srivatsava Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000574/2021		
	Sub Matter(Disposed) :	Misc. Application/0000339/2021		
	Sub Matter(Disposed) :	Misc. Application/0000594/2019		
	Sub Matter(Disposed) :	Misc. Application/0000967/2021		
	SEBI Appeal	551/2019	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000575/2021		
	Sub Matter(Disposed) :	Misc. Application/0000340/2021		
	Sub Matter(Disposed) :	Misc. Application/0000595/2019		
	Sub Matter(Disposed) :	Misc. Application/0000974/2021		
	SEBI Appeal	563/2019	Paramjeet Arora Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000576/2021		
	Sub Matter(Disposed) :	Misc. Application/0000341/2021		
	Sub Matter(Disposed) :	Misc. Application/0000599/2019		
	SEBI Appeal	564/2019	Shree Gopal Gupta Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000577/2021		
	Sub Matter(Disposed) :	Misc. Application/0000342/2021		
	Sub Matter(Disposed) :	Misc. Application/0000600/2019		
	Sub Matter(Disposed) :	Misc. Application/0000973/2021		
2	SEBI Appeal	617/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate K. ASHAR AND CO
3	Misc. Application	419/2020	Rajesh Agarwal Vs. SEBI	Ajay Law Associates ELP
	(Main Matter Number :SEBI Appeal/0000427/2020)			

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	SEBI Appeal	427/2020	Rajesh Agarwal Vs. SEBI	Mr. AJAY K.J.PANICKER Advocate Adv. Abhiraj Arora
Sub Matter :		Misc. Application/0000419/2020		

614-ADMISSION-COURTCODE-InfosysOfficer-AT-11.10 AM

4	Misc. Application	1339/2021	VENKATA SUBRAMANIAM V V-DELAY Vs. SEBI	Ms.Aakanksha Luhach Associate
(Main Matter Number :SEBI Appeal/0000744/2021)				
	SEBI Appeal	744/2021	VENKATA SUBRAMANIAM V V Vs. SEBI	Ms.Aakanksha Luhach Associate
Sub Matter :		Misc. Application/0001339/2021		

615-ADMISSION-COURTCODE-WinsomeGDR-AT-11.15 AM

5	Misc. Application	1306/2021	ARUN PANCHARIYA- Interim Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000745/2021)				
	Misc. Application	1307/2021	ARUN PANCHARIYA- Delay Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000745/2021)				
	SEBI Appeal	745/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter :		Misc. Application/0001306/2021		
Sub Matter :		Misc. Application/0001307/2021		

616-ADMISSION-COURTCODE-VIKASMETALGDR-AT-11.20 AM

6	Misc. Application	1368/2021	MR. AKASH PATNI AND ORS.-EXEMPTION Vs. SEBI	Mr.Kunal Chheda Advocate
(Main Matter Number :SEBI Appeal/0000746/2021)				

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..	SEBI Appeal	746/2021	MR. AKASH PATNI AND ORS. Vs. SEBI	Mr.Kunal Chheda Advocate
Sub Matter :		Misc. Application/0001368/2021		
<u>617-ADMISSION-COURTCODE-NSECOLO-AT-11.25 AM</u>				
7	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Mr. Sachin Mittal Advocate
<u>258-ADMDISPOSAL-COURTCODE-MVLCIS-11.30 AM</u>				
8	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellants, A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
Sub Matter :		Misc. Application/0000343/2021		
Sub Matter :		Misc. Application/0000067/2021		
Sub Matter :		Misc. Application/0000073/2021		
Sub Matter :		Misc. Application/0000230/2015		
Sub Matter :		Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000045/2020		
Sub Matter :		Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000021/2021)	
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2021)	
	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr. (Main Matter Number :SEBI Appeal/0000157/2015)	Adv. Akash Menon and Sukanya Banerjee
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT11.35 AM</u>				
9	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice K. Ashar and Co. Desai and Diwanji
(Main Matter Number :SEBI Appeal/0000526/2020)				
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter : Misc. Application/0000675/2021				
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter : Misc. Application/0000889/2021				

204-DISPOSAL-COURTCODE-SELFTRADES-AT11.40A.M.

10	SEBIAPPEAL LODG.NO.	413/2019	Sanjay Jethalal Soni and Ors Vs. SEBI	Ms. Jyoti Pandey, Advocate Legasis and Partners
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318-DISPOSAL-COURTCODE-REMANDCISREFUND-AT-11.45 AM

11	SEBI Appeal	404/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates i/b The Law Point
Sub Matter : Misc. Application/0000525/2020				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	525/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates i/b The Law Point
(Main Matter Number :SEBI Appeal/0000404/2020)				

350-ADM DISPOSAL-COURTCODE-DEBARREDGDR-11.50A.M.

12	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate ELP
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533-ADMDISPOSAL-COURTCODE-PREFERENCESHARES-11.55PM

13	Misc. Application	192/2021	Sugyani Chanran Nanda-Delay Application Vs. SEBI	Alliance Law
(Main Matter Number :SEBI Appeal/0000184/2021)				

	SEBI Appeal	184/2021	Sugyani Chanran Nanda Vs. SEBI	Alliance Law
Sub Matter : Misc. Application/0000192/2021				

402-ADMDISPOSAL-COURTCODE-INSIDERINDIABULLS-12NOON

14	SEBI Appeal	476/2021	INDIABULLS VENTURES LTD.and ANR. Vs. SEBI	PARINAM LAW ASSOCIATES
	Misc. Application	843/2021	Indiabulls Venture Ltd.and Anr Vs. SEBI	Parinam Law Associats

468-ADMISSION-COURTCODE-ZENITHGDR-AT 12.05 PM

15	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000533/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000909/2021		
Sub Matter(Disposed) :		Misc. Application/0000706/2021		
Sub Matter :		Misc. Application/0000707/2021		
	SEBI Appeal	554/2021	ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI	Aishwarya Shubhangi, Advocate
	SEBI Appeal	555/2021	YASHOVARDHAN BIRLA Vs. SEBI	Aishwarya Shubhangi, Advocate
	SEBI Appeal	657/2021	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Jenil Shah Advocate
Sub Matter(Disposed) :		Misc. Application/0000939/2021		
<u>563-ADMISSION-COURTCODE-MARGINSUFFICIENCY-12.10P.m</u>				
16	Misc. Application	1134/2021	MR. SHAUNAK JAGDISH SHAH AND ANR.-STAY Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000629/2021)				
	SEBI Appeal	628/2021	B.P.EQUITIES PRIVATE LIMITED Vs. SEBI	Shah and Ramaiya
	SEBI Appeal	629/2021	MR. SHAUNAK JAGDISH SHAH AND ANR. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter :		Misc. Application/0001134/2021		